

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 680/2016

IN THE MATTER OF:

Duke Holding Ltd. & Anr.

.....Petitioners

SECTION : UNDER SECTION 391 TO 394

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Ms. Anju Jain & Mr. Hitesh Sachor, Advocates

For the ROC/RD (NR) Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

Chartered accountant certificate is taken on record.

Arguments heard. Order reserved.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017
Vineet